GOVERNMENT OF INDIA URBAN EMPLOYMENT AND POVERTY ALLEVIATION LOK SABHA

STARRED QUESTION NO:293 ANSWERED ON:10.03.2006 BASIC FACILITIES IN SLUMS Adsul Shri Anandrao Vithoba;Joshi Shri Pralhad Venkatesh

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether the Government has received any proposals from various States to provide basic facilities in slum areas of the country;

(b) if so, the details thereof; and

(c) the action taken thereon so far alongwith the financial assistance proposed to be provided to each State for the purpose?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(c): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 293 FOR 10.3.2006 REGARDING BASIC FACILITIES IN SLUMS.

(a)&(b): After the launch of the Sub-Mission Basic Services to the Urban Poor (BSUP) under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and the Integrated Housing & Slum Development Programme (IHSDP) on 3rd December, 2005, Ministry of Urban Employment & Poverty Alleviation has received detailed project reports (DPRs) from the following States:-

Names of the State	DPRs for cities/towns
Andhra Pradesh	3 (under BSUP in Hyderabad-I to XII)
Madhya Pradesh	4 (under BSUP in Bhopal)
West Bengal	57 (under IHSDP)

(c): The technical agencies are appraising DPRs before they are considered by the Central Sanctioning & Monitoring committee under the BSUP and Central Sanctioning Committee under IHSDP. Project proposals, complete in all respects, and fulfilling the basic formalities such as submitting City Development Plans (for BSUP projects) and signing Memorandum of Agreement on reforms (for BSUP & IHSDP projects) with Ministry of Urban Development will be recommended to Ministry of Finance for release of Central Assistance. The Central fund under BSUP and IHSDP will be provided in the form of Additional Central Assistance.